

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

Dr. Balram K. Gupta,
Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)

No. 421 /JR(S)/2014

Dated: Allahabad: November 12, 2014

Subject: Nomination for Regional Judicial Conference on “Strengthening Justice Delivery System: Tools and Techniques” (North Zone) scheduled from 28.11.2014 to 30.11.2014 at Chandigarh.

Sir,

With reference to your letter No. NJA/Dir./P-871/2014/2941 dated 04.10.2014 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the following officers for participating in the Regional Judicial Conference on “Strengthening Justice Delivery System: Tools and Techniques (North Zone)” scheduled from 28.11.2014 to 30.11.2014 at Chandigarh under the auspices of Hon'ble Punjab & Haryana High Court: -

Sl. No.	Name of Officers	Designation	Place of posting
1.	Sri Sushil Kumar Rastogi	Additional District & Sessions Judge	Agra
2.	Smt. Deepa Jain	Principal Judge, Family Court	Gautam Budha Nagar
3.	Sri Pankaj Kumar Upadhyay	Additional District & Sessions Judge	Agra
4.	Sri Satish Chandra Sharma	Special Judge (SC/ST Act)	Meerut
5.	Smt. Prem Kala Singh	Presiding Officer	Nagar Mahapalika Tribunal, Lucknow
6.	Sri Krishna Chandra Pandey	Special Chief Judicial Magistrate	Agra
7.	Smt. Manisha	Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate	Lucknow
8.	Sri Atul Singh	Civil Judge, Senior Division	Jhansi
9.	Sri Raj Mani	Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate	Hardoi
10.	Sri Surendra Kumar Paswan	Additional Chief Judicial Magistrate	Sonbhadra
11.	Sri Prashant Bilgaiyanri	Civil Judge, Junior Division	Chitrakoot
12.	Sri Manoj Kumar Mishra	Civil Judge, Junior Division	Mau (Chitrakoot)

13.	Sri Alok Sharma	Civil Judge, Junior Division	Kasganj (Kanshi Ram Nagar)
14.	Sri Alok Kumar Srivastava	Civil Judge, Junior Division	Muzaffarnagar
15.	Smt. Poonam	Law Officer (Women)	U.P. Rajya Mahila Ayog, Lucknow

I am further to say that Hon'ble Court has been pleased to nominate Sri Mahboob Ali, Director, Institute of Judicial Training & Research, U.P., Lucknow for participating in the Regional Judicial Conference on "Strengthening Justice Delivery System: Tools and Techniques (North Zone)" scheduled from 28.11.2014 to 30.11.2014 at Chandigarh under the auspices of Hon'ble Punjab & Haryana High Court

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 421 (i)/JR(S)/2014 dated: November 12, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The Registrar General, Punjab & Haryana High Court, Chandigarh.
3. The District & Sessions Judges, Agra, Chitrakoot, Gautam Budha Nagar, Hardoi, Jhansi, Kasganj (Kanshi Ram Nagar), Lucknow, Meerut, Muzaffarnagar and Sonbhadra with the request to kindly inform the officer concerned accordingly and direct them to report at Chandigarh Judicial Academy, Chandigarh on the scheduled date, for participation in the aforesaid conference.
4. Sri Mahboob Ali, Director, Institute of Judicial Training & Research, U.P., Lucknow with the request kindly to report at Chandigarh Judicial Academy, Chandigarh on the scheduled date, under intimation to the Court.
5. Smt. Prem Kala Singh, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow with the request kindly to report at Chandigarh Judicial Academy, Chandigarh on the scheduled date, under intimation to the Court.
6. Smt. Poonam, Law Officer (Women), U.P. Rajya Mahila Ayog, Lucknow with the request kindly to report at Chandigarh Judicial Academy, Chandigarh on the scheduled date, under intimation to the Court.
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

N J A REGIONAL JUDICIAL CONFERENCE (NORTH ZONE)
Strengthening Justice Delivery System: Tools and Techniques (P- 871)
Organized by the Hon'ble Punjab & Haryana High Court, Chandigarh Judicial Academy and National Judicial Academy, India
Dates: 28.11.2014 to 30.11.2014
Venue: Chandigarh Judicial Academy, Chandigarh
Tentative Programme Schedule (version dated 4th October, 2014)

Day	09:30 A.M. – 10:45 A.M. (Session 1)	11:30 A.M. – 01:00 P.M. (Session 2)	02:00 P.M. – 03:00 P.M. (Session 3)	03:15 P.M. – 05:00 P.M. (Session 4)
Friday 28 th November, 2014 Day 1	(a) 9:30 A.M. – 10:15 A.M. Inaugural Session* (Tea Break 10: 15 AM- 10:30 AM) (b) 10:30A.M. – 11:15 A.M. Justice Delivery System in India: An overview Director, NJA	Transforming our Justice Delivery System : From Legalistic to Justice Orientation	State of Justice Delivery System in India: Reflections by Judges (Break out Group Discussion)	Open Discussion
Saturday 29 th November, 2014 Day 2	09:30 A.M. – 11:15 A.M. (Session 5) Strengthening Criminal Justice System: Effective Measures	11: 30A.M. – 01:00 P.M. (Session 6) Reducing the Life Span of Civil Litigation: Tools and Techniques	02:00 P.M. – 03:15 P.M. (Session 7) Tools and Techniques for Timely Justice	03:30 P.M. – 05:00 P.M. (Session 8) ADR Mechanism as a Tool for Timely Justice
Sunday 30 th November, 2014 Day 3	9:30 A.M. – 11:15 A.M. (Session 9) Judicial Initiatives for Litigant Friendly Environment in the Courts (Open Session) (Judges Nominated by the Hon'ble High Court)	11:30 P.M. – 12:45 P.M. (Session 10) Public Law Lecture 12:45 P.M. – 01:30 P.M. Valedictory Session*		

* **Note:** Schedule for Inaugural and Valedictory Sessions will be prepared by the Hon'ble Punjab & Haryana High Court.